

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 24743/2022

(Arising out of impugned final judgment and order dated 13-12-2021 in WC No. 11072/2017 passed by the High Court of Judicature at Allahabad)

SUN TOWER RESIDENTS WELFARE ASSOCIATION

Petitioner(s)

VERSUS

GHAZIABAD DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.144579/2022-CONDONATION OF DELAY IN FILING and IA No.144582/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.144580/2022-EXEMPTION FROM FILING O.T.)

Date : 10-10-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. S.K. Pal, Adv.
Mr. Sunil Kumar Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice to the respondents.

Tag with SLP (C) No. 5126 of 2022.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR